

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.1573/BB/2 018	For dismissal	Sec 252	M/s Protien Entertain ment Pvt Ltd	Varsha V Shenoy PCS	ROC	

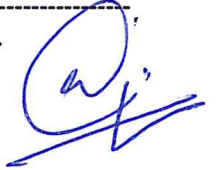
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: *Naman G Joshi*

*Petitioner*



RESPONDENT/s :

**ORDER**

Heard Shri Naman G.Joshi, learned counsel for the Petitioner. Learned counsel request time to comply with office objection and file necessary interlocutory Application. Post the case "For Admission" on 11.10.2018

*A*  
Member(T)

Prema Murray – Steno.

*Ashok*  
Member (J)